

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.312**  
IB-630(ND)/2023

**IN THE MATTER OF:**

D.R. International Pvt Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

Vimal Plast (india) Pvt Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC, 2016**

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Anand M. Mishra, Advocate

For the Respondent : Mr. Vishal Ganda, Advocate

**ORDER**

It is submitted by Mr. Vishal Ganda, Ld. Counsel appearing for the Corporate Debtor that reply affidavit has been filed only yesterday. He shall take steps to bring it on record within three days and also serve a copy to the Ld. Counsel appearing for the Applicant.

List the matter for final arguments on **08.02.2024**.

**-SD-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**